

tions was 31st March, 1982, they are pending over 3 years.

Committee for Hindi version of Constitution

3417. SHRI ANQOPCHAND SHAH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Hindi version of Constitution has been given for finalization to any Committee or sub-Committee ;

(b) if so, the name of the chairman of such Committee ;

(c) if not- whether Government propose to set up such a committee ; and

(d) if so, details thereof ?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT AND THE MINISTER OF HOME AFFAIRS (SHRI P.V. NARASIMHA RAO) : (a) to (d) The issue relating to the preparation of the authoritative text of the Constitution in Hindi has been referred to a sub-Committee of the Cabinet.

Stepping up of Computer Production

3418. SHRI MANVENDRA SINGH : Will the PRIME MINISTER be pleased to state :

(a) whether Government have fixed any indicative targets to set up Computer Systems Production for Seventh Five Year Plan period ; and

(b) if so, details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V PATIL) : (a) Yes, Sir.

(b) The Government has fixed production target of Rs. 2440 crores for the Seventh Plan period for computers and office equipment (Personal/Home computer, Wordprocessor etc.) and to achieve production turnover of about Rs. 870 crores by the terminal year 1989-90.

[Translation]

Approval for construction of Motor Road in Almora District of U.P.

3419. SHRI HARISH RAWAT : Will the PRIME MINISTER be pleased to state :

(a) whether Union Government have received any proposal from Uttar Pradesh Government for getting necessary approval under the Forest Act for Kathpudiachhina-Seraghat motor road under construction in Almora district ;

(b) if so, when this proposal was received first and the reasons for not according necessary approval to that proposal ;

(c) whether Uttar Pradesh Government have again sent revised proposals and if so, when ;

(d) whether a part of this motor road has already been constructed ; and

(e) if so, the time by which approval for construction of the remaining part of the road is likely to be given ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI) : (a) Yes, Sir.

(b) The proposal was received in February, 1982. The work on the project was started in January, 1982 without obtaining prior approval of the Central Government as required under the Forest (Conservation) Act, 1980 and thus violating the provisions of the said Act. The Act does not provide for grant of ex-post-facto approval and therefore no approval was accorded.

(c) No, Sir.

(d) Yes, Sir.

(e) Question does not arise.

[English]

Commercial utilisation of Technology Developed by CSIR

3420. SHRI YESHWANTRAO GADAKH PATIL :

SHRI K. RAMAMURTHY :

Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that the utilisation of research and development work done by laboratories of the Council of Scientific and Industrial Research continues to be unsatisfactory ;